

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-OCW-210-2020

IN

WP NO. 1054 -2020

Rohan Prakash Here ... Applicant.
Versus
Union of India and Anr ... Respondents

Mr. J.J. Mulgaonkar, Advocate for the Applicant.

Coram:- M. S. SONAK &

SMT. M. S. JAWALKAR, JJ.

Date:- 14th December, 2020.

P.C.:

Since, Mr. Amonkar, learned Counsel is held up in the other Court, we adjourn this matter to 15/12/2020.

SMT. M. S. JAWALKAR, J.

M. S. SONAK, J.

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